



INTELLECTUAL PROPERTY RIGHTS COMMITTEE,  
SCHOOL OF LAW, CHRIST (DEEMED TO BE UNIVERSITY)



Presents

**NATIONAL-LEVEL WEBINAR ON NAVIGATING ADR IN IP LAW:  
MULTI-JURISDICTIONAL PERSPECTIVES**

**GUEST SPEAKER**



**MR. RUSSELL E. LEVINE**  
PARTNER, KIRKLAND & ELLIS LLP

**GUEST SPEAKER**



**MR. ALBAN KANG**  
SENIOR CONSULTANT,  
BIRD & BIRD, SINGAPORE

**GUEST SPEAKER**



**MR. PRANAV MAGO**  
DIRECTOR, INTERNATIONAL  
ARBITRATION, CYRIL AMARCHAND  
MANGALDAS, MUMBAI

**GUEST SPEAKER**



**MS. ISHA SINGH**  
LEGAL CASE MANAGER,  
WIPO ARBITRATION & MEDIATION  
CENTER, GENEVA, SWITZERLAND

**MANAGEMENT**

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**FACULTY COORDINATORS**

DR. AVISHEK CHAKRABORTY  
DR. ARADHANA SATISH NAIR

**STUDENT CONVENORS**

ABHISVARA KANDALAM  
SHREYA SAMPATHKUMAR



**VIRTUAL, ZOOM MEETING**

**SEPTEMBER 8TH, 2023, 06:35 PM - 8:05 PM IST**